

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 18th February, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT				
1.	Original Application No. 29/2014 (CZ)	Anurag Modi Vs. State of M.P. & 4 Ors.	Mr. Raghvendra kumar, Adv. Mr. Sachin K. Verma Adv.for R-1,2 &3 Ms. Parul Bhadoriya, Adv. for R-4 Mr. Prashant Singh Adv.ForR-5	
FOR ADMISSION				
2.	Original Application No. 07/2015 (CZ)	Jagannath Mane Vs. Union of India and Others	Mr. Shekhar Sharma Adv.	
FOR HEARING				
3.	Review Application No. 02/15	M/s A Mill N Stone Pvt. Ltd. Vs. Virendra Singh & 12 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Shantanoo Saxena Adv.	
4.	Original Application No. 318/2014 (CZ)	Babulal Jajoo Vs. State of Rajasthan&5Ors.	Dr. M.S. Kachhawa Adv.	
5.	Original Application No. 334/2014 (M.A.No.37/15)	Titiksha Social Organization & Ors. Vs. Union of India	Mr. Sanjay kumar Adv.	
6.	Original Application No.142/2014 (CZ) (M.A. No 335,342/14)	Shri Kapil Malaiya & 2 Ors. Vs. Union of India & 9 Ors.	Mr. Shantanoo Saxena Adv. Mr. Yadvendra Yadav Adv. For R-5 Mr. Dharamveer Sharma for R-9 Mr. Om. Shankar Shrivastava Adv. Mr. Rajeev jain Adv.	
7.	Original Application No. 323/2014	Suchana Ka Adhikar Vs. State of M.P. & Ors.	Mr. S.A. Sadhwani Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in